

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 124
TO BE ANSWERED ON 30.11.2015

ADDITIONAL WORKDAYS IN DROUGHT AFFECTED AREAS

124. SHRI RAJKUMAR DHOOT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government has allowed additional workdays under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in drought hit areas of Maharashtra and other parts of the country;
- (b) if so, the details thereof;
- (c) whether Government proposes to reintroduce food for work scheme in such areas; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)& (b): The Government has made necessary provisions for an additional 50 days of unskilled manual work over and above 100 days per household in Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in notified drought affected or natural calamity areas in the country . However, the Notification from the State of Maharashtra in connection with drought affected areas has not yet received.

(c): No, Sir.

(d): Does not arise.
